

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO.142 OF 2023

BETWEEN

S.Unnikrishnan

...Appellant

v.

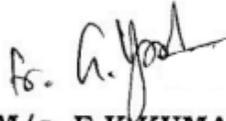
Union of India Rep. by its Secretary MoEF&CC, New Delhi and Ors.

...Respondents

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Dated at Chennai on this 11th day of February, 2024



M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.333 of 2022

Sri. Unnikrishnan

Applicant

Versus

State of Kerala & Others

Respondents

**REPORT FILED BY THE DISTRICT COLLECTOR
THIRUVANANTHAPURAM, IN THE ORIGINAL APPLICATION OA
142/2023 (OLD No.333/2022) OF THE HON'BLE NATIONAL GREEN
TRIBUNAL PRINCIPAL BENCH**

1. The Hon'ble National Green Tribunal had registered the Application based on a complaint received from the Applicant. The prayer of the Applicant was to take required measures to protect and maintain Pandavanpara of Perunkadavila Village in Neyyattinkara Taluk.
2. The Hon'ble National Green Tribunal Principal Bench, New Delhi had registered the petition as application no.333/2022. On considering OA no.333/2022 on 11.05.2022 the Hon'ble Principal Bench had issued direction to constitute a Joint Committee comprising of Archaeological Survey of India, SEIAA, State PCB and District Collector Thiruvananthapuram to inspect the site and file action taken report
3. In respectful complaiance of the above direction, District Collector Thiruvananthapuram had nominated the Deputy Collector (DM) Thiruvananthapuram as the member of Joint Committee. The Joint

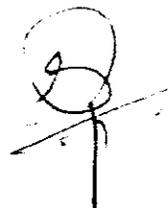
(4)

Committee was constituted with the following members

1. Sri. Vineeth T. K, Deputy Collector (DM) Thiruvananthapuram.
 2. Dr. A. Biju Kumar, Member, State Level Expert Appraisal Committee, SEIAA.
 3. Sri. Rajesh Kumar. R., Directorate of Archaeology, Thiruvananthapuram
 4. Smt. Bincy. B.S., Environmental Engineer, District Office, Thiruvananthapuram.
4. The Joint Committee members had conducted the joint inspection of the site on 23.08.2022 and the draft inspection report was forwarded by the nodal officer to the other members of the committee through email on 05.09.2022.

Report of the site inspection by the Joint Committee

The Joint Committee had visited the site on 23.08.2022. The 'Pandavanpara' a hillock of great historic and mythological significance is located in Neyyattinkara of Thiruvananthapuram District. The hillock consists of tall granite boulders and the same is currently intact. The department of archaeology had taken initiatives to protect the 3.15 acres of land surrounding the place including the Pandavanpara. A few rocks that were mined in the past were found at the site. The field inspection team could not find any evidence of environmental damages currently in the area. Moreover the area is now monitored by the police and the entry of the public to the site is also restricted. No mining and blasting activities were found in the region.



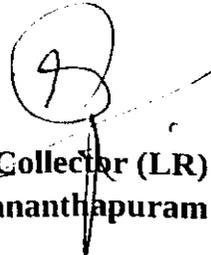
The Applicant Sri. Unnikrishnan had filed WP (C) No.25651/2017 before the Hon'ble High Court in the subject matter. In the above WP (C) No.25651/2017 the Hon'ble High Court had directed the respondents to complete the Survey process of land in Survey No.546/1 and 525/2 in block 26 of Perunkadavila Village and Survey No.115/1 and 115/7 in block 38 of Anavoor Village in Neyyattinkara Taluk.

In accordance with the judgment in WP (C) No.25651/2017 the 2nd respondent District Collector Thiruvananthapuram directed the 3rd respondent Tahsildar (LR), Neyyattinkara to take time bound action in compliance with the judgment.

Tahsildar Neyyattinkara had informed that the land in resurvey No.544/2 in block 26 of Perunkadavila Village including Pandavanpara has been completely demarcated and fixed the boundaries within 500 metres and the same has been physically ensured by the archaeological department. The Village Officer Perunkadavila was directed to protect the demarcated boundaries and to take immediate follow-up action in case of any encroachment.

This is for kind consideration of the Hon'ble National Green Tribunal

Dated this the 19th day of December 2023.


Deputy Collector (LR)
Thiruvananthapuram